

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP/118/241/AMR/2019		241/242	Vemuri Krishna Prasad Vs Sai Annapurna Bio-Proteins Pvt Ltd. & (12) Others

ORDER

Present: None appears for the Petitioner. Mr. S. Nagesh Reddy & Mr. Y. Suryanarayana, Ld. Counsels for the Respondent present.

Nobody is representing the petitioner from the last 2 hearings. For hearing, list the matter on 14.06.2024 as a last chance.

Sd/-
SANJAY PURI
MEMBER (TECHNICAL)

Sd/-
RAJEEV BHARDWAJ
MEMBER (JUDICIAL)